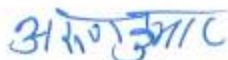


I, Arun Kumar S/o Sri Bhuneshwar Prasad Singh, Aged 52 years, resident of village-Lasarhi, P.S.-Agiaon Bazar, Distt- Bhojpur am a M.L.A. of R.J.D. from 192-Sandesh Constituency.

Details of PAN and status of income tax return

Sl.no.	Names	PAN	The financial year for which the last income tax return has been filed	Total income
01	Self	AXSPS2435A	2015-16	35,29,970.00
02	Kiran Devi, Spouse	Seperate income tax return is filed under PAN-AHMPD6247P	NA	NA
03	Deepu Kumar	CUSPK4679K	NA	No income

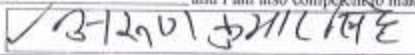
Detail of movable, immovable property and liability is annexed (8 pages).



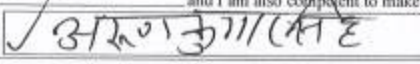
(Arun Kumar)

M.L.A.

192-Sandesh.

FORM ITR-V		INDIAN INCOME TAX RETURN VERIFICATION FORM		Assessment Year 2016-17																																																																													
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	Town/City/District Lasarhi, Bhajpur		State BIHAR		Status Individual																																																																												
			Pin 802201		Aadhaar Number																																																																												
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	E-filing Acknowledgement Number 447528840140916			Date (DD-MM-YYYY) 14-09-2016																																																																													
	<table border="1" style="width: 100%; border-collapse: collapse;"> <tr> <td colspan="2">1 Gross Total Income</td> <td>1</td> <td>3585041</td> </tr> <tr> <td colspan="2">2 Deductions under Chapter-VI-A</td> <td>2</td> <td>55074</td> </tr> <tr> <td colspan="2">3 Total Income</td> <td>3</td> <td>3529970</td> </tr> <tr> <td colspan="2">a Current Year loss, if any</td> <td>3a</td> <td>0</td> </tr> <tr> <td colspan="2">4 Net Tax Payable</td> <td>4</td> <td>972311</td> </tr> <tr> <td colspan="2">5 Interest Payable</td> <td>5</td> <td>19446</td> </tr> <tr> <td colspan="2">6 Total Tax and Interest Payable</td> <td>6</td> <td>991757</td> </tr> <tr> <td colspan="2">7 Taxes Paid</td> <td></td> <td></td> </tr> <tr> <td>a Advance Tax</td> <td>7a</td> <td>0</td> <td></td> </tr> <tr> <td>b TDS</td> <td>7b</td> <td>0</td> <td></td> </tr> <tr> <td>c TCS</td> <td>7c</td> <td>0</td> <td></td> </tr> <tr> <td>d Self Assessment Tax</td> <td>7d</td> <td>991760</td> <td></td> </tr> <tr> <td>e Total Taxes Paid (7a+7b+7c+7d)</td> <td>7e</td> <td>991760</td> <td></td> </tr> <tr> <td colspan="2">8 Tax Payable (6-7e)</td> <td>8</td> <td>0</td> </tr> <tr> <td colspan="2">9 Refund (7e-6)</td> <td>9</td> <td>0</td> </tr> <tr> <td colspan="2">10 Exempt Income</td> <td></td> <td></td> </tr> <tr> <td>Agriculture</td> <td></td> <td>350000</td> <td></td> </tr> <tr> <td>Others</td> <td></td> <td>0</td> <td></td> </tr> <tr> <td colspan="2"></td> <td>10</td> <td>350000</td> </tr> </table>					1 Gross Total Income		1	3585041	2 Deductions under Chapter-VI-A		2	55074	3 Total Income		3	3529970	a Current Year loss, if any		3a	0	4 Net Tax Payable		4	972311	5 Interest Payable		5	19446	6 Total Tax and Interest Payable		6	991757	7 Taxes Paid				a Advance Tax	7a	0		b TDS	7b	0		c TCS	7c	0		d Self Assessment Tax	7d	991760		e Total Taxes Paid (7a+7b+7c+7d)	7e	991760		8 Tax Payable (6-7e)		8	0	9 Refund (7e-6)		9	0	10 Exempt Income				Agriculture		350000		Others		0				10	350000
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VERIFICATION																																																																																	
I, ARUN KUMAR SINGH son/ daughter of Bhushwar Prasad Singh, holding Permanent Account Number AXSPS2435A solemnly declare to the best of my knowledge and belief, the information given in the return and the schedules thereto which have been transmitted electronically by me vide acknowledgement number mentioned above is correct and complete and that the amount of total income and other particulars shown therein are truly stated and are in accordance with the provisions of the Income-tax Act, 1961, in respect of income chargeable to income-tax for the previous year relevant to the assessment year 2016-17. I further declare that I am making this return in my capacity as _____ and I am also competent to make this return and verify it.																																																																																	
Sign here				Date 14-09-2016 Place ARA																																																																													
If the return has been prepared by a Tax Return Preparer (TRP) give further details as below:																																																																																	
Identification No. of TRP		Name of TRP		Counter Signature of TRP																																																																													
For Office Use Only																																																																																	
Receipt No		Filed from IP address 117.197.82.131																																																																															
Date																																																																																	
Seal and signature of receiving official		 AXSPS2435A0447528840140916F396814F5C17A0635410FBES69A025A00E63039																																																																															
Please send the duly signed Form ITR-V to "Income Tax Department - CPC, Post Bag No - 1, Electronic City Post Office, Bengaluru - 560100, Karnataka", by ORDINARY POST OR SPEED POST ONLY , within 120 days from date of transmitting the data electronically. Form ITR-V shall not be received in any other office of the Income-tax Department or in any other manner. The confirmation of receipt of this Form ITR-V at ITD-CPC will be sent to the e-mail address kdcp2012@gmail.com																																																																																	

अरुण कुमार सिंह

FORM ITR-V		INDIAN INCOME TAX RETURN VERIFICATION FORM		Assessment Year 2016-17		
[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-2A, ITR-3, ITR-4S (SUGAM), ITR-4, ITR-5, ITR-7 transmitted electronically without digital signature]. (Please see Rule 12 of the Income-tax Rules, 1962)						
PERSONAL INFORMATION AND THE DATE OF ELECTRONIC TRANSMISSION	Name ARUN KUMAR SINGH			PAN AXSPS2435A		
	Flat/Door/Block No 00		Name Of Premises/Building/Village		Form No. which has been electronically transmitted ITR-4	
	Road/Street/Post Office		Area/Locality			
	Village - Lasarhi, Lasarhi		Village - Lasarhi, P S - agiaon Bazar Garhani		Status Individual	
	Town/City/District		State	Pin	Aadhaar Number	
	Lasarhi, Bhojpur		BIHAR	802201		
	Designation of AO (Ward / Circle) ITO WARD 1(4) ARA (1)			Original or Revised ORIGINAL		
	E-filing Acknowledgement Number 447528840140916			Date (DD-MM-YYYY) 14-09-2016		
	COMPUTATION OF INCOME AND TAX THEREON	1 Gross Total Income			1	3585041
		2 Deductions under Chapter-VI-A			2	55074
3 Total Income			3	3529970		
a Current Year loss, if any			3a	0		
4 Net Tax Payable			4	972311		
5 Interest Payable			5	19446		
6 Total Tax and Interest Payable			6	991757		
7 Taxes Paid						
a Advance Tax		7a	0			
b TDS		7b	0			
c TCS		7c	0			
d Self Assessment Tax		7d	991760			
e Total Taxes Paid (7a+7b+7c+7d)			7e	991760		
8 Tax Payable (6-7e)			8	0		
9 Refund (7e-6)			9	0		
10 Exempt Income						
Agriculture			350000			
Others			0			
			10	350000		
VERIFICATION						
I, ARUN KUMAR SINGH son/ daughter of Bhuneswar Prasad Singh , holding Permanent Account Number AXSPS2435A solemnly declare to the best of my knowledge and belief, the information given in the return and the schedules thereto which have been transmitted electronically by me vide acknowledgement number mentioned above is correct and complete and that the amount of total income and other particulars shown therein are truly stated and are in accordance with the provisions of the Income-tax Act, 1961, in respect of income chargeable to income-tax for the previous year relevant to the assessment year 2016-17. I further declare that I am making this return in my capacity as _____ and I am also competent to make this return and verify it.						
Sign here				Date	14-09-2016	
				Place	Ara	
If the return has been prepared by a Tax Return Preparer (TRP) give further details as below:						
Identification No. of TRP		Name of TRP		Counter Signature of TRP		
For Office Use Only Receipt No		Filed from IP address 117.197.82.131				
Date						
Seal and signature of receiving official		 AXSPS2435A0447528840140916F306614F5C17AC0635410F8E8B8A25A00E63539				
Please send the duly signed Form ITR-V to "Income Tax Department - CPC, Post Bag No - 1, Electronic City Post Office, Bengaluru - 560100, Karnataka", by ORDINARY POST OR SPEED POST ONLY, within 120 days from date of transmitting the data electronically. Form ITR-V shall not be received in any other office of the Income-tax Department or in any other manner. The confirmation of receipt of this Form ITR-V at ITD-CPC will be sent to the e-mail address kdcpc2012@gmail.com						

अनुमोदित

Payee's Counterfoil (To be Filed up by the tax payer)

PAN : AXSPS2435A
Received From : ARUN KUMAR SINGH
Cash For Rs. 991760
Rs in Words : NINE LAKH NINETY ONE THOUSAND SEVEN HUNDRED
SIXTY Only
Drawn on : S.B.S. Newwade, Amravati.
(Name of the Bank and Branch)
On Account of : Other than Companies
Income Tax on :
Type of Payments : Self Assessment Tax
For the Assessment Year : 2016-17 Code : 2009

SPACE FOR BANK SEAL

BSR Code-0000010
Challan No. 011

S.B.S. ARA (0010)



अरुण कुमार

Name of Assessee	ARUN KUMAR SINGH		
Father's Name	Sri Bhuneshwar Prasad Singh		
Address	00 Village - Lasarhi Village - Lasarhi Lasarhi P S - agiaon Bazar Garhani Lasarhi Bhojpur BIHAR 802201		
Status	Individual	Assessment Year	2016-2017
Ward	ITO WARD 1(4) ARA (1)	Year Ended	31.3.2016
PAN	AXSPS2435A	Date of Birth	10/10/1965
Residential Status	Resident	Sex	Male
Particular of Business	Retail Trading		
A.O. Code	PTN-W-021-05		
Filing Status	Original		
Tele:	Mob:8226888888		

Computation of Total Income

Income from Salary (Chapter IV A) 112000

Bihar Legislative Assembly

00 Bihar Vidhan Sabha Vidhan Sabha Patna
BIHAR-800001

Salary	112000
Area Allowance	168000
Stationary Allowance	22400
	302400

Less:

Area Allowance Exempt	168000	
Stationary Allowance Exempt	22400	
	190400	
		112000

Income from Business or Profession (Chapter IV D) 3412215

Income u/s 44AD	3412215
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Income from Other Sources (Chapter IV F) 60826

Interest From Saving Bank A/c	30411
Interest on F D R	30415
	60826

Gross Total Income 3585041

Less: Deductions (Chapter VI-A)

u/s 80C

LIP	45074	
		45074
u/s 80TTA (Interest From Saving Bank Account.)		10000

Total Income 3529967

Round off u/s 288 A 3529970

Agriculture Income 350000

Income Exempt u/s 10 190400

/ अरुण कुमार सिंह

Deduction u/s 10AA,35AD, 80H to 80RRB (except sec.80P) not claimed hence AMT not applicable.

Gross Tax Payable	988991
Rebate Agriculture Income	45000
Tax Due	943991
Educational Cess	28320
	972311
Interest u/s 234 A/B/C	19446
	991757
Deposit u/s 140A	991760
Tax Payable	0

Interest Charged (Rs.)

u/s 234 A (2 Month)

19446

Interest u/s 234B/C has been calculated on Total Tax On (Total income - 44AD income). There is no advance tax liability on 44AD income Rs.3412215 according to section 44AD(4).

Details of Exempt Income

S.No.	Particulars	Amount
	Bihar Legislative Assembly	
1	Area Allowance	168000
2	Stationary Allowance	22400
	Total	190400

Interest calculated upto September,2016, Due Date for filing of Return July 31, 2016

Due date extended to 05/08/2016 F.NO.225/195/2016/ITA.II DT. 29.07.2016

Income Declared u/s 44 AD Dairy Business

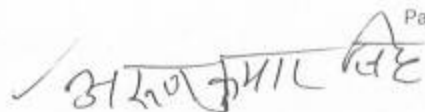
Gross Receipts/Turnover	8237760.00	
Book Profit	3412215.00	41.42 %
Deemed Profit	659020.80	8.00 %
Net Profit Declared	3412215.00	41.42 %

Prepaid taxes (Advance tax and Self assessment tax)26 AS Import Date:10 Sep 2016

Sr.No.	BSR Code	Date	Challan No	Bank Name & Branch	Amount
1	0000010	14/09/2016	00011	STATE BANK OF INDIA SBI,ARRAH	991760
	Total				991760

Details of Depreciation U/S 44AD

Particulars	Rate	Opening	More Than 180 Days	Less Than 180 Days	Total	Sales	Sales Less Than 180 days	Balance	Depreciation (Short Gain)	WDV Closing
PLANT AND MACHINERY	15%	454505	0	0	454505	0	0	454505	68176	386329
MOTOR CAR	15%	816449	0	0	816449	0	0	816449	122467	693982
Total		1270954	0	0	1270954	0	0	1270954	190643	1080311



Bank Account Detail

S. No.	Bank	Address	Account No	MICR NO	IFSC Code	Type
1	PUNJAB NATIONAL BANK	Narayanpur, Bhojpur	214100010014740 3		PUNB0214100	Saving(Primary)
2	Punjab National Bank		214100880000465 9		PUNB0214100	Cash Credit
3	Punjab National Bank	Madhya Bihar Gramin Bank	70010100009743		PUNB0MBGB06	Saving
4	Punjab National Bank		214100ag0000014 7		PUNB0214100	Cash Credit
5	State Bank of India	BIHAR VIDHAN MANDAL, PATNA PIN 800015	20324811140	800002063	SBIN0010405	Saving
6	Punjab National Bank		214100010022107 9		PUNB0214100	Saving
7	Indusind Bank Ltd		151010101965		INDB0000555	Saving
8	IDBI Ltd		072210400015396 6		IDBI0000722	Saving

CompuTax : 2009

✓ 3-1-2017 MICR

ARUN KUMAR SINGH 00, Village - Lasarhi, Village - Lasarhi, Lasarhi, Lasarhi, P S - agiaon Bazar Garhani, Bhojpur	(A.Y. 2016-2017) PAN:AXSPS2435A	2009
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Personal Capital A/c for the year ending 31 March 2016

Particulars	Amount	Particulars	Amount
To Withdrawal	3,00,000.00	By Balance B/F	1,46,88,811.00
To Life Insurance Premium	45,074.00	By Salary Income	3,02,400.00
To Income Tax	5,00,500.00	By Net Profit	34,12,215.00
To Election Exp	16,57,120.00	By Interest on Saving Bank A/c	30,411.27
		By Interest on F.D.R	30,415.00
		By Agriculture Income	3,50,000.00
		By Donation received at the time of Election	5,51,000.00
To Balance C/F	1,68,62,558.27		
Total	1,93,65,252.27	Total	1,93,65,252.27

Statement of affair as on 31st March 2016

Particulars	Amount	Particulars	Amount
Capital Account	1,68,62,558.27	PNb Baruna s/b 2141000100147403	3,32,105.01
Punjab National Bank Kisan Credit A/c	2,92,724.97	MBG Bank s/b 70010100009743	4,663.53
PNB Machine Loan	9,89,633.00	SBI, Vidhan Sabha s/b 20324811140	4,99,034.00
Loan from Sri Bhupendra Singh	30,90,000.00	PNB, Baruna s/b 2141000100221079	4,359.82
		IndusInd Bank s/b 151010101965	4,59,026.27
		IDBI Bank s/b 0722104000153966	56,932.00
		FD in PNB	3,00,000.00
		Int. accrued on FD	58,345.00
		FD in IndusInd Bank	1,00,000.00
		Int. accrued on FD	6,400.05
		Motor Car	6,93,982.00
		Plant and Machinery	3,86,329.00
		Cattles	27,85,700.00
		Investment in House Construction	55,35,000.00
		Land	70,24,944.00
		Share in Kiran Durga Contractors Pvt. Lmt.	2,50,000.00
		Cash in Hand	27,38,095.52
Total	2,12,34,916.24	Total	2,12,34,916.24

Annexure for Land

Particulars	Amounts
Land at Chasi	3,87,478.00
Land at Chasi	1,78,630.00
Land at Chasi	91,710.00
Land at Chasi	4,80,846.00
Land at Chasi	4,12,450.00
Land at Dhobahan	5,69,050.00
Land at Kharaicha	2,92,570.00
Land at Agiaon	69,715.00
Land at Kharaicha	86,995.00
Land at Posawan	95,635.00
Land at Kharaicha	3,30,370.00
Land at Kharaicha	5,38,590.00
Land at Kharaicha	2,03,515.00

✓ 31/03/2016

ARUN KUMAR SINGH 00, Village - Lasarhi, Village - Lasarhi, Lasarhi, P S - agiaon Bazar Garhani, Bhojpur	(A.Y. 2016-2017) PAN: AXSPS2435A	2009
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Land at Kharaiha	12,37,450.00
Land at Kharaiha	6,16,325.00
Land at Kharaiha	2,03,515.00
Land at Kharaiha	4,18,875.00
Land at Kharaiha	1,94,875.00
Land at Kharaiha	6,16,350.00
Total	70,24,944.00

✓ अरुण कुमार सिंह